

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/214(KB)2018  
IA(I.B.C)/839(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

|                  |                                                                           |
|------------------|---------------------------------------------------------------------------|
| IN THE MATTER OF | <b>ORIENTAL AGENCIES<br/>VS<br/>MAKPOWER TRANSFORMERS PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 9</b>                                                    |

**Appearance (via video conferencing/physically)**  
Mr. Kamran Hussain, Adv. ] For the Applicant

**ORDER**

1. Learned Counsel for the Applicant present.
2. **IA(I.B.C)/839(KB)2024**
  - a. This application has been filed by the Liquidator to place on record the 13<sup>th</sup> Progress Report, which is placed at pages 12 to 20. This application is supported by an affidavit which is placed at pages 10 to 11. The 13<sup>th</sup> Progress Report is taken on record. This application is **allowed** and is accordingly **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**